

(ii) A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2006-2007, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. L.T. 3256/05]

- I. Report and Accounts (2004-2006) of the Rehabilitation Plantations Limited, Punalur, Kerala and related papers**
- II. Report and Accounts (2004-2005) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT) : Sir, I lay on the Table: -

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Twenty-ninth Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, Kerala, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 3190/05]

II. A copy each (in English and Hindi) of the following papers:

- (a) Thirty-sixth Annual Report and Accounts of the Repatriates Cooperative Finance and Development Bank Limited (REPCO), Chennai, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank. [Placed in Library. See No. L.T. 3189/05]

- I. Notifications of the Ministry of Home Affairs**
- II. Report and Accounts (2004-2005) of the National Foundation for Communal Harmony, New Delhi and related papers**